

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :12/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21190/2025 BLAPL/8463/2025	LIPU @ SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	CUTTACK SADAR /360 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000726/2025
2	D-BLAPL/24452/2025 BLAPL/8464/2025	SUBAS SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /16 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000045/2025
3	D-BLAPL/24455/2025 BLAPL/8465/2025	SUBAS SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /357 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000798/2024
4	D-BLAPL/24431/2025 BLAPL/8466/2025	JITU SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BAGDIA /108 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000015/2025
5	D-BLAPL/24336/2025 BLAPL/8467/2025	HEMANTA BAGH VS STATE OF ODISHA	DHANANJAYA MUND VS	GOLAMUNDA /40 /2024 A.D.J.,DHARAMGARH(Kalahandi) CT/0000048/2024
6	D-BLAPL/24344/2025 BLAPL/8468/2025	PRABHAKAR TAREI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /618 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001659/2025
7	D-BLAPL/24348/2025 BLAPL/8469/2025	BACHINGA @ PATINGA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /82 /2025 J.M.F.C,MOHANA(Gajapati ) GR/0000111/2025
8	D-BLAPL/24136/2025 BLAPL/8470/2025	RAJEEV LUGUN @ TOPNO VS STATE OF ODISHA	RAMESH KUMAR SAHOO VS	BIRMITRAPUR /177 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000151/2024
9	D-BLAPL/24444/2025 BLAPL/8471/2025	BALARAM BHAT VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000034/2025
10	D-BLAPL/24384/2025 BLAPL/8472/2025	MANOJ LOMGA VS STATE OF ODISHA	RAMESH KUMAR SAHOO VS	JHIRPANI P.S. /47 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000133/2024
11	D-BLAPL/24268/2025 BLAPL/8473/2025	ROSHAN SAHOO @ TIMA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BALIANTA P.S. /219 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000392/2025

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12	D-BLAPL/24416/2025 BLAPL/8474/2025	SUSHANTA DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BIDANASI /86 /2004 1ST A.D.J., CUTTACK(Cuttack) ST/0000137/2016
13	D-BLAPL/24483/2025 BLAPL/8475/2025	DEBA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /180 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000064/2024
14	D-BLAPL/24503/2025 BLAPL/8476/2025	MURULI MOHAN PAUL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MACHHKUND /120 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000107/2023
15	D-BLAPL/24350/2025 BLAPL/8477/2025	MAMI @ MAMINA DAS VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	GOPALPRASAD /196 /2025 J.M.F.C,TALCHER(Anugul ) GR/0000948/2025
16	D-BLAPL/24427/2025 BLAPL/8478/2025	RANJIT BEHERA @ BISU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANCHESWAR P.S. /399 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000377/2025
17	D-BLAPL/20999/2025 BLAPL/8479/2025	SHABBIR ALLI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CAPITAL P.S. /57 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR TR/0000058/2025
18	D-BLAPL/24489/2025 BLAPL/8480/2025	JITENDRA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /6 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000020/2025
19	D-BLAPL/24360/2025 BLAPL/8481/2025	RAJ KISHORE BEHERA @ RAJ SETHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BAIDYANATHPUR /328 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000101/2025
20	D-BLAPL/24261/2025 BLAPL/8482/2025	ANIL GARTIA VS STATE OF ODISHA	SOUGAT DASH VS	BARGARH /90 /2022 A.D.J.,BARGARH(Bargarh ) CT/0000071/2022
21	D-BLAPL/24494/2025 BLAPL/8483/2025	CHANDINI GHARAMI VS STATE OF ODISHA	ARIJEET MISHRA VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001320/2025
22	D-BLAPL/24496/2025 BLAPL/8484/2025	SK. SADIRUDDIN @ SUDUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /219 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000009/2025
23	D-BLAPL/23867/2025	SAROJ KUMAR MOHANTY @ SIPU	BHARATI DASH	PURI SADAR /323 /2020

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	BLAPL/8485/2025	VS STATE OF ODISHA	VS	2ND A.D.J.,PURI(Puri) TR/0000069/2021
24	D-BLAPL/23922/2025 BLAPL/8486/2025	MD.EKRAMUL HAQ VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000019/2025
25	D-BLAPL/24088/2025 BLAPL/8487/2025	GOURAV SINGH @ AJAY SINGH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KULABIRA /272 /2024 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000151/2025
26	D-BLAPL/24497/2025 BLAPL/8488/2025	RAJESH KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /14 /2025 A.D.J.,JJPUR ROAD(Jajapur ) ST/0000028/2025
27	D-BLAPL/24107/2025 BLAPL/8489/2025	MILANTI PRADHAN VS STATE OF ODISHA	RAJ KUMAR ROUT VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000307/2025
28	D-BLAPL/24270/2025 BLAPL/8490/2025	BIJAYA BEHERA VS STATE OF ODISHA	MAHES DAS VS	GANGAPUR (ASKA) /202 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000675/2025
29	D-BLAPL/24168/2025 BLAPL/8491/2025	KAPILA SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ / 2ND A.D.J,KHURDA(Khordha ) TR/0000122/2024
30	D-BLAPL/24363/2025 BLAPL/8492/2025	NILU @ NILURRAM MAJHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BELPARA /187 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000806/2025
31	D-BLAPL/22879/2025 BLAPL/8493/2025	BIBEK NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /15 /2019 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000066/2024
32	D-BLAPL/23708/2025 BLAPL/8494/2025	RAJIB MANDAL @ BABLU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAREIPALI /129 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000086/2025
33	D-BLAPL/24079/2025 BLAPL/8495/2025	VIKASH DEVGAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	SARANGADA /137 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000131/2025
34	D-BLAPL/24366/2025 BLAPL/8496/2025	SK. SADIRUDDIN VS	BIKRAM CHANDRA GHADEI VS	SPECIAL CRIME UNIT /16 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE

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35	D-BLAPL/24012/2025 BLAPL/8497/2025	STATE OF ODISHA CHINMAYANANDA PANDA @ JUNU PANDA VS	RAMANI KANTA PATTANAIAK VS	TR/0000655/2023 BADAGODA P.S. /40 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000069/2025
36	D-BLAPL/24500/2025 BLAPL/8498/2025	STATE OF ODISHA SHIB MOHAN VS	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /370 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000096/2025
37	D-BLAPL/24502/2025 BLAPL/8499/2025	STATE OF ODISHA BIKASH EKKA VS	UMAKANTA BARIK VS	BRAHMANITARANG /227 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000011/2022
38	D-BLAPL/24507/2025 BLAPL/8500/2025	STATE OF ODISHA SHYAMA SISA VS	RAJIB LOCHAN PATTNAIK VS	ORKEL /40 /2025 A.D.J.,MALKANGIRI(Malkangiri ) Spl/0000009/2025
39	D-BLAPL/24542/2025 BLAPL/8501/2025	STATE OF ODISHA DURYODHAN BUDHIA VS	AJAYA KUMAR JENA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000665/2025
40	D-BLAPL/24508/2025 BLAPL/8502/2025	STATE OF ODISHA AKSHAYA KUMAR PRADHAN VS	AMULYA RATNA PANDA VS	JASHIPUR /147 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000012/2025
41	D-BLAPL/24544/2025 BLAPL/8503/2025	STATE OF ODISHA NIKHIL KUMAR @ NIKHIL KUMAR SINGH VS	SK. ZAFARULLA VS	PADWA /21 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000146/2023
42	D-BLAPL/23793/2025 BLAPL/8504/2025	STATE OF ODISHA SURYAKANTA PRADHAN @ BABULI VS	PRAVASH CHANDRA JENA VS	MANIABANDHA /82 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000009/2024
43	D-BLAPL/24556/2025 BLAPL/8505/2025	STATE OF ODISHA SHAMBU SAHU VS	SARAT KUMAR JENA VS	KHALLIKOTE /606 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001636/2025
44	D-BLAPL/23804/2025 BLAPL/8506/2025	STATE OF ODISHA RAJARAM BAG VS	SUSHANTA KUMAR JOSHI VS	TUREIKELA /265 /2024 A.D.J.,KANTABANJI(Balangir) SC/0000080/2025
45	D-BLAPL/24511/2025 BLAPL/8507/2025	STATE OF ODISHA DEEPAK SAHOO VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /169 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000474/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/23960/2025 BLAPL/8508/2025	DIWAKAR KUMAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000023/2025
47	D-BLAPL/24514/2025 BLAPL/8509/2025	SUSHANTA KARMI @ SUSANTA KARMI @ SURU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /80 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000227/2025
48	D-BLAPL/23962/2025 BLAPL/8510/2025	MD. HASAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /186 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000017/2025
49	D-BLAPL/24559/2025 BLAPL/8511/2025	GANESH PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /594 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001670/2025
50	D-BLAPL/24222/2025 BLAPL/8512/2025	SHUBHAM PATEL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000026/2025
51	D-BLAPL/24282/2025 BLAPL/8513/2025	HAPIZ KHAN VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	ASTARANGA /21 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000139/2024
52	D-BLAPL/24526/2025 BLAPL/8514/2025	SK. SAMIL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	TANGI (KHURDA) /514 /2025 J.M.F.C,TANGI(Khordha ) GR/0000470/2025
53	D-BLAPL/24561/2025 BLAPL/8515/2025	PRASANTA KUMAR PRADHAN @ RINTU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ASKA /319 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000883/2025
54	D-BLAPL/24451/2025 BLAPL/8516/2025	DIPU SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BALIMI /284 /2023 A.D.J.,DHENKANAL(Dhenkanal) CT/0000148/2025
55	D-BLAPL/24504/2025 BLAPL/8517/2025	BIJAY KUMAR KHATUA VS STATE OF ODISHA	PRATIK NAYAK VS	MANGALA BAG /186 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000524/2025
56	D-BLAPL/24550/2025 BLAPL/8518/2025	KHUSBU BISHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000042/2025
57	D-BLAPL/24552/2025	BANSHI SATNAMI @ BANSHI SATNAMI	AMITAV TRIPATHY	JAGDALPUR /80 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8519/2025	VS STATE OF ODISHA	VS	S.D.J.M.,PADAMPUR(Bargarh ) GR/0000547/2025
58	D-BLAPL/24228/2025 BLAPL/8520/2025	MANORANJAN MALIK @ MANOJ VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NAIKANI-DIHI /58 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000048/2025
59	D-BLAPL/23516/2025 BLAPL/8521/2025	A. DILLIP KUMAR RAO VS STATE OF ODISHA	GIRIJA NANDANA DAS VS	KULIANA /117 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000643/2025
60	D-BLAPL/23743/2025 BLAPL/8522/2025	RAJKISHORE DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000038/2025
61	D-BLAPL/24262/2025 BLAPL/8523/2025	SOMANATH JANI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	MOHANA /82 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000043/2024
62	D-BLAPL/24227/2025 BLAPL/8524/2025	ASHOK PUHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /939 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000062/2025
63	D-BLAPL/24404/2025 BLAPL/8525/2025	NEHA HEMBRAM VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KHUNTA /194 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000614/2025
64	D-BLAPL/24509/2025 BLAPL/8526/2025	DINESH RAO VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /110 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000492/2025
65	D-BLAPL/24512/2025 BLAPL/8527/2025	SUSHANTA KARMI @ SUSANTA KARMI @ SURU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /67 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000171/2025
66	D-CMAPL/25023/2025 CMAPL/247/2025	MANAGING COMMITTEE OF PARBATI GIRL'S HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	ADV. VS	// () //
67	D-CMAPL/30965/2025 CMAPL/248/2025	RATNAMANI SENAPATI VS MAHESH PRASAD MOHAPATRA	PUSPAK KUMAR SAHOO VS	// () //
68	D-CMAPL/16987/2025 CMAPL/249/2025	SUKANTA CHARAN JENA VS	ADV. VS	// ()

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69	D-CMAPL/16985/2025 CMAPL/250/2025	STATE OF ODISHA RANGALATA KHATEI VS	ADV. VS	// // ()
70	D-CMP/31966/2025 CMP/1231/2025	STATE OF ODISHA RUKMINI BEHERA VS	MAHESWAR MOHANTY VS	// A.D.J.,BALASORE(Baleshwar) Fao/0000075/2022
71	D-CMP/32019/2025 CMP/1232/2025	UTTAM KUMAR DAS RANJIT SAHOO @ RANJIT KUMAR SAHOO VS	ANAM CHARAN PANDA VS	// CIVIL JUDGE(JR.DIV),KONARK(Puri) CS/0000165/2012
72	D-CMP/31900/2025 CMP/1233/2025	THE COLLECTOR, PURI KISHORE CHANDRA BHANJA VS	PABITRA KUMAR NAYAK VS	// CIVIL JUDGE SENIOR DIVISION,RANPUR CS/0000256/2022
73	D-CMP/32026/2025 CMP/1234/2025	RAMESH KUMAR BALABANTARAY MANASWINI KAR VS	GYANA RANJAN MAHAPATRA VS	// DISTRICT & SESSIONS JUDGE,JAGATSIPUR Fao/0000025/2023
74	D-CMP/32020/2025 CMP/1235/2025	SATYABHAMA SWAIN SRIDHARA MAJHI VS	DEBABRATA DASH VS	// A.D.J.,DHARAMGARH(Kalahandi) CVREV/0000004/2024
75	D-CMP/31908/2025 CMP/1236/2025	MURALIDHARA PANDA RAUNAK BIBI VS	AMIT PRASAD BOSE VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000097/2015
76	D-CMP/31938/2025 CMP/1237/2025	RAJDAR ALLI KHAN ANAM CHARAN MISHRA VS	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) CS/0000436/2013
77	D-CMP/31946/2025 CMP/1238/2025	KULAMANI MISHRA M/S. NUTRINE CONFECTIONARY LTD.ANDHRA PRADESH VS	KALYAN PATNAIK VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000175/2008
78	D-CONTC/31936/2025 CONTC/3803/2025	K.RENUKA NARESH KUMAR PRADHAN VS	ADV. VS	// () //
79	D-CONTC/32035/2025 CONTC/3804/2025	ARINDAM DAKUA,IAS SWADHIN GOUDA VS	ADV. VS	// () //
		SMITA ROUT,IAS		//

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80	D-CONTC/32058/2025 CONTC/3805/2025	PRAGYAN PARIMITA RATH VS S.K.DASH,OES	ADV. VS	// 0 //
81	D-CONTC/32065/2025 CONTC/3806/2025	BATAKRUSHNA SARANGI VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0 //
82	D-CONTC/32102/2025 CONTC/3807/2025	MOHINEE PASAYAT VS ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA	ADV VS	// 0 //
83	D-CONTC/32168/2025 CONTC/3808/2025	TILOTAMA MOHANTY VS SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHURDA	ADV VS	// 0 //
84	D-CONTC/32182/2025 CONTC/3809/2025	SOMANATH BARIK VS ANU GARG, IAS	ADV VS	// 0 //
85	D-CONTC/32183/2025 CONTC/3810/2025	DAITARI LENKA VS ANU GARG,IAS	ADV VS	// 0 //
86	D-CONTC/15066/2025 CONTC/3811/2025	PRASANTA KUMAR PARIJA VS Y.B.KHURANIA,IPS	ADV. VS	// 0 //
87	D-CONTC/28064/2025 CONTC/3812/2025	SATYARANJAN PATI VS NIBEDITA PANI, DIST. EDUCATION OFFICER,JAJPUR	ADV. VS	// 0 //
88	D-CONTC/30644/2025 CONTC/3813/2025	SUDHANSUBALA MISHRA VS JAGABANDHU SAHU,OES	RABI NARAYAN PANDA VS	// 0 //
89	D-CONTC/32164/2025 CONTC/3814/2025	DEBAKI BHATRA VS CHHATRAPATI SAHU,OES -I, S.B, GR A,S,T	ADV. VS	// 0 //
90	D-CONTC/32222/2025 CONTC/3815/2025	SASMITA DAS VS ABDAAL M.AKHTAR,COLLECTOR-CUM-CHAIRMAN,RTE-SSA,ANGUL	ADV. VS	// 0 //
91	D-CONTC/31932/2025	CHANDRA PRAKASH RATH	ADV.	//

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	CONTC/3816/2025	VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR	VS	() //
92	D-CONTC/31471/2025 CONTC/3817/2025	BINAYAK DIGAL VS KESHAB MALLICK,B.E.O,RAIKIA,KANDHAMAL	ADV. VS	// () //
93	D-CONTC/32255/2025 CONTC/3818/2025	PRAMILA SAHU VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// () //
94	D-CONTC/31866/2025 CONTC/3819/2025	SWARNALATA DEI VS SHALINI PANDIT,IAS	HARA PRASAD RATH VS	// () //
95	D-CRLA/24060/2025 CRLA/960/2025	SIBA SHANKAR MOHANTY@SIBA@SIBASANKAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHARAKOT PS /240 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/000015/2025
96	D-CRLA/24458/2025 CRLA/961/2025	ANTARA GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	COLLIERY /216 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/000038/2021
97	D-CRLA/24506/2025 CRLA/962/2025	SOUMYA RANJAN SAHOO@CHANDAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BADAMBADI /353 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000251/2024
98	D-CRLA/24580/2025 CRLA/963/2025	RAJESH JENA@PINTU VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	BAISINGA /302 /2021 DISTRICT & SESIONS JUDGE,BARIPADA, ST/0000252/2021
99	D-CRLLP/20909/2025 CRLLP/59/2025	SURESH CHANDRA MISHRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0001057/2020
100	D-CRLMC/24251/2025 CRLMC/3154/2025	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JARADA /366 /2023 J.M.F.C.,PATRAPUR(Ganjam) GR/0000554/2023
101	D-CRLMC/24296/2025 CRLMC/3155/2025	SANDEEP KUMAR TIWARI VS STATE OF ODISHA	MD.G.MADANI VS	AIRPORT P.S. /120 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsug) Spl/0000030/2025
102	D-CRLMC/24306/2025 CRLMC/3156/2025	KUMAR BHAGYAJEET SETHI VS	PARTHA SARATHI DAS VS	MALGODOWN /169 /2019 J.M.F.C.(III),CUTTACK(Cuttack)

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103	D-CRLMC/24311/2025 CRLMC/3157/2025	STATE OF ODISHA ANJALI SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	GR/0001423/2019 MANCHESWAR P.S. /499 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000621/2023
104	D-CRLMC/24387/2025 CRLMC/3158/2025	SURAJ SEKHAR GOSWAMI@SURAJ GOSWAMI@DIPA VS STATE OF ODISHA	BRUNDABAN ROUT VS	BONTH /90 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001003/2025
105	D-CRLMC/24388/2025 CRLMC/3159/2025	P.RAJA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BAIDYANATHPUR /69 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000350/2025
106	D-CRLMC/24391/2025 CRLMC/3160/2025	P. RAJA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BAIDYANATHPUR /67 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000337/2025
107	D-CRLMC/23659/2025 CRLMC/3161/2025	SRICHARAN BISWAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha ) ICC/0003236/2008
108	D-CRLMC/24392/2025 CRLMC/3162/2025	SAKTI KANTA CHOTARAY VS STATE OF ODISHA	MANOJ PANIGRAHI VS	KHURDA PS /306 /2019 S.D.J.M.,KHURDA(Khordha ) GR/0000838/2019
109	D-CRLMC/24424/2025 CRLMC/3163/2025	JHARANABALA DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /377 /2025 JMFC TIRTOL(Jagatsinghapur ) GR/0000464/2025
110	D-CRLMC/24065/2025 CRLMC/3164/2025	GILESWAR BEHERA @ CHHETKA BEHERA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BANGOMUNDA /55 /2008 J.M.F.C.,KANTABANJI(Balangir) GR/0000213/2008
111	D-CRLMC/23194/2025 CRLMC/3165/2025	BAPINA NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KONARK /86 /2024 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000069/2024
112	D-CRLMC/24083/2025 CRLMC/3166/2025	AMARENDRA PRATAP SWAIN @ VICKI SWAIN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	CUTTACK SADAR /480 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0002866/2022
113	D-CRLMC/24125/2025 CRLMC/3167/2025	AMRITA PRIYADARSINI PATRA VS STATE OF ODISHA	TAPAN MISHRA VS	EOW,BHUBANESWAR /16 /2018 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000006/2025

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114	D-CRLMC/24092/2025 CRLMC/3168/2025	RANJIT JENA @ NILU VS STATE OF ODISHA	MANORANJAN MISHRA VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) CRREV/0000035/2025
115	D-CRLMC/24200/2025 CRLMC/3169/2025	BIKI@BISWAJIT BAHADUR VS STATE OF ODISHA	DEBENDRANATH SAMAL VS	DHENKANAL TOWN /343 /2018 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000218/2023
116	D-CRLMC/24147/2025 CRLMC/3170/2025	RUPALI MISHRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /28 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000069/2025
117	D-CRLMC/24254/2025 CRLMC/3171/2025	SASTRI BAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 J.M.F.C.,SAINTALA(Balangir) CMC/0000028/2024
118	D-CRLMC/24398/2025 CRLMC/3172/2025	SAMIR SANDHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /16 /2018 A.D.J.,PADAMPUR(Bargarh ) Spl/0000010/2019
119	D-CRLMC/24399/2025 CRLMC/3173/2025	BEDAMATI BARIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /13 /2018 A.D.J.,PADAMPUR(Bargarh ) CT/0000042/2018
120	D-CRLMC/24485/2025 CRLMC/3174/2025	SK. EKIMUDDIN @ EKINUDDIN SAHA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SORO /6 /2001 J.M.F.C.,SORO(Baleshwar) GR/0000023/2001
121	D-CRLMC/24513/2025 CRLMC/3175/2025	BABUN KUMAR GAIGARIA@BABUN GAIGARIA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) ICC/0000011/2023
122	D-CRLMC/21635/2025 CRLMC/3176/2025	MIRAMANJARI DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KENDRAPARA SADAR /174 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000645/2025
123	D-CRLMC/23927/2025 CRLMC/3177/2025	SHANTILATA DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PATTAMUNDAI /502 /2022 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000502/2022
124	D-CRLMC/24460/2025 CRLMC/3178/2025	BIBHUTI MALIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /357 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000133/2024
125	D-CRLMC/24498/2025	BIPRABARA NAYAK	AMITAV TRIPATHY	NUAGAON /186 /2023

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	CRLMC/3179/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000920/2023
126	D-CRLMC/24602/2025 CRLMC/3180/2025	PRABHAKAR MALLICK VS STATE OF ODISHA	BIDYADHAR MANSING VS	KUJANGA /405 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000915/2024
127	D-CRLMC/24531/2025 CRLMC/3181/2025	CHANDRAMANI DALEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /65 /2018 ASST.SESSION JUDGE, CHANDIKHOLE CT/0000036/2020
128	D-CRLMC/24532/2025 CRLMC/3182/2025	TIKINA RANI SRICHANDAN VS PRAVAT CHANDRA PUSTI	PABITRA KUMAR NAYAK VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0001087/2024
129	D-CRLMC/24564/2025 CRLMC/3183/2025	BIKRAM KUMAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	CHAULIAGANJA /115 /2002 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001103/2002
130	D-CRLMC/23831/2025 CRLMC/3184/2025	MANTU PADHIALLI VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /29 /2021 A.D.J.,KODALA(Ganjam) ST/0000020/2022
131	D-CRLMC/24499/2025 CRLMC/3185/2025	CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /89 /2005 A.D.J.,ATHAGARH(Cuttack) ST/0000023/2014
132	D-CRLMC/24055/2025 CRLMC/3186/2025	RABINDRA SAHOO VS BALARAM SAHOO	BHABANI SANKAR DAS VS	/ /0 NYAYADHIKARI,GRAMA NYAYALAYA MIS.CASE/0000109/2025
133	D-CRLMC/24546/2025 CRLMC/3187/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	SUBRAT KUMAR MISHRA VS	PIPLI /224 /2025 J.M.F.C.,PIPLI(Puri) GR/0000342/2025
134	D-CRLMC/24373/2025 CRLMC/3188/2025	NAMALA VEERA @ VORA VENKATA SATYANARAYAN MURTY KATHAPALLI PADMA VS STATE OF ODISHA(VIG.)	SUBNARTH DAS VS	SAMBALPUR VIGILANCE /44 /2016 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000017/2024
135	D-CRLMC/20295/2025 CRLMC/3189/2025	SMRUTI SANTOSH PALAI@KUNU VS STATE OF ODISHA	MUKTIKANTA DASH VS	BANAPUR P.S. /338 /2021 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000305/2021
136	D-CRLMC/24660/2025 CRLMC/3190/2025	BANSHIDHAR SAHU@BANSHI SAHU VS	KEDAR CHANDRA BEHERA VS	KABISURYANAGAR (KODALA) /178 /2021 A.D.J.,KODALA(Ganjam)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/24111/2025 CRLMP/1036/2025	STATE OF ODISHA PHANI BHUSHAN PRASAD VS	TIGMANSHU PATNAIK VS	Spl/0000041/2025 CYBER CRIME AND ECONOMIC OFFEN ( ) //
138	D-CRLMP/24298/2025 CRLMP/1037/2025	STATE OF ODISHA SUSANTA PRADHAN VS	KEDAR CHANDRA SARANGI VS	// / /0 ( ) //
139	D-CRLMP/24586/2025 CRLMP/1038/2025	STATE OF ODISHA NARENDRA KUMAR BISWAL VS	BISWAJIT SAMAL VS	// / /0 ( ) //
140	D-CRLREV/23510/2025 CRLREV/514/2025	STATE OF ODISHA MALAYA KUMAR KAR VS	SASWATA PATNAIK VS	// PARADEEP MODEL /122 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000502/2024
141	D-CRLREV/23866/2025 CRLREV/515/2025	STATE OF ODISHA DR.AMARJEET NAYAK VS	RAJEET ROY VS	// / /0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000079/2024
142	D-CRLREV/23956/2025 CRLREV/516/2025	MEHBOOBUN NAHAR MILKY DEBASIS PATTNAIK VS	PRASANTA KUMAR NANDA VS	GOSANINUAGAM /24 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000166/2025
143	D-CRLREV/24377/2025 CRLREV/517/2025	STATE OF ODISHA BHAIRABA SAHOO VS	TUSAR KUMAR MISHRA VS	BIRMITRAPUR /145 /2018 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0002068/2018
144	D-CRLREV/24383/2025 CRLREV/518/2025	STATE OF ODISHA GULU BHUE@UJALA BHUE VS	GOKULANANDA SAHU VS	SOHELLA /125 /2010 A.D.J.,PADAMPUR(Bargarh ) CRA/0000001/2025
145	D-CRLREV/24525/2025 CRLREV/519/2025	STATE OF ODISHA BISWAMBAR SAMANTARAY VS	BIJAYANANDA DASH VS	GOBINDAPUR /32 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000018/2025
146	D-EXP/29961/2025 EXP/17/2025	STATE OF ODISHA MANOJ KUMAR LAHA VS	MANOJ KUMAR MOHANTY VS	// ( ) //
147	D-EXP/29947/2025 EXP/18/2025	STATE OF ODISHA SUREKHA DALAI VS	MANOJ KUMAR MOHANTY VS	// ( ) //
		STATE OF ODISHA		//

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148	D-EXP/30022/2025 EXP/19/2025	JIBAN KRISHNA SUNDARAY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
149	D-FAO/31952/2025 FAO/376/2025	PRMESHWAR NAYAK@PARMESHWAR NAYAK VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000026/2020
150	D-LAA/31679/2025 LAA/42/2025	PRAMILA DAS VS COLLECTOR, JAGATSINGHPUR	KISHORE KUMAR JENA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000156/2003
151	D-MACA/30564/2025 MACA/928/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,BBSR VS RAJENDRA KUMAR NATH	ANUPAM DASH VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000123/2023
152	D-MATA/32167/2025 MATA/304/2025	PAILA ASHA@P.ASHA VS PAILA BALAKRISHNA	BASUDEV MISHRA VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000030/2023
153	D-MATA/32114/2025 MATA/305/2025	DIPTI SAMANTARAY @ DIPTI BAGHASINGH VS PADMA LOCHAN SAMANTARAY	SOUMYA DEV RAY VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0000083/2023
154	D-MATA/32180/2025 MATA/306/2025	GOURAV DAS VS DEBASMRUTI DAS	RABINDRA KUMAR PRUSTY VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000435/2023
155	D-RPFAM/31728/2025 RPFAM/219/2025	SURENDRA MALLICK VS NIBEDITA MALLIK	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, SAMBALPUR( CRMC/0000029/2023
156	D-RPFAM/31201/2025 RPFAM/220/2025	SUJATA PARIDA VS SURYA SARATHI PRADHAN	ASMIYA RANJAN MAJHI VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000118/2022
157	D-RSA/25586/2025 RSA/408/2025	NAYANA PARIDA VS DASARATHI JENA	GAJENDRANATH ROUT VS	// 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE RFA/0000027/2017
158	D-RSA/31874/2025 RSA/409/2025	RANJAN KUMAR ROUTRAY VS KRUSHNA CHANDRA LENKA	SUMITRA MOHANTY VS	// ADDL.DIST AND SESSION JUDGE,UMEI RFA/0000067/2015
159	D-TRP(C)/32340/2025	JYOTIRMAYEE DASH@PATRA	ANAM CHARAN PANDA	//

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	TRP(C)/267/2025	VS PRAKASH RANJAN PATRA	VS	JUDGE FAMILY COURT,BHUBANESWA CP/0000262/2025
160	D-TRPCRL/24468/2025 TRPCRL/71/2025	ANANTA MAHARANA VS SIPRA MAHARANA	LOKESH GOURAV MOHARANA VS	//0 J.M.F.C.,PIPILI(Puri) CRMC/0000041/2024
161	D-WA/32129/2025 WA/1386/2025	SANJUKTA NAYAK VS STATE OF ORISSA	SOURAV DAS VS	// 0 //
162	D-WA/32232/2025 WA/1387/2025	STATE OF ODISHA VS JAYAKRISHNA SAHOO	SASWAT DAS,A.G.A VS	// 0 //
163	D-WP(C)/31993/2025 WP(C)/22487/2025	DEBASISH MOHANTY VS THE DISTRICT AND SESSIONS JUDGE, NUAPADA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
164	D-WP(C)/32047/2025 WP(C)/22488/2025	UNION OF INDIA VS MANOJ KUMAR THAKUR	SATYA SINDHU KASHYAP VS	// 0 //
165	D-WP(C)/32076/2025 WP(C)/22489/2025	BIKRAM BHOI VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //
166	D-WP(C)/31600/2025 WP(C)/22490/2025	SRI RAGHUNATH JEW CHANDAN TRUST, BAISINGA, MAYURBHANJ VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
167	D-WP(C)/31996/2025 WP(C)/22491/2025	BIKRAM BIHARY TRIPATHY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
168	D-WP(C)/32160/2025 WP(C)/22492/2025	BENUDHAR ROUTRAY VS STATE OF ORISSA	AJIT CHANDRA MOHAPATRA VS	// 0 //
169	D-WP(C)/31997/2025 WP(C)/22493/2025	MAHADEB MALLIK @ MAHADEVE MALLIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
170	D-WP(C)/32104/2025 WP(C)/22494/2025	SARATHI DASH VS	MOHIT KUMAR PATI VS	// 0

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171	D-WP(C)/31816/2025 WP(C)/22495/2025	STATE OF ODISHA SIMANCHAL DAKUA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// // 0 //
172	D-WP(C)/30999/2025 WP(C)/22496/2025	DILLIP KUMAR BEHERA VS SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
173	D-WP(C)/31384/2025 WP(C)/22497/2025	CHAYNA GHOSH VS SETTLEMENT OFFIER, MAJOR SETTLEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
174	D-WP(C)/31825/2025 WP(C)/22498/2025	SANTOSH KUMAR MAJHI VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
175	D-WP(C)/32100/2025 WP(C)/22499/2025	NGO UNITED SAMITI ACTION (USA) PATTAMUNDAI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
176	D-WP(C)/31426/2025 WP(C)/22500/2025	PRASANTA BHADRA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, KHURDA	SIDHARTH SHANKAR PADHY VS	// 0 //
177	D-WP(C)/31394/2025 WP(C)/22501/2025	KAMALAKANTA PANIGRAHY VS STATE OF ODISHA	EKTA AGARWAL VS	// 0 //
178	D-WP(C)/32079/2025 WP(C)/22502/2025	ANIL KUMAR PRADHAN VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
179	D-WP(C)/31632/2025 WP(C)/22503/2025	SUDARSAN PANIGRAHI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
180	D-WP(C)/31800/2025 WP(C)/22504/2025	T. NAGA BHUSAN SHROFF VS STATE OF ODISHA	EKTA AGARWAL VS	// 0 //
181	D-WP(C)/32082/2025 WP(C)/22505/2025	SUNIL GURUNG VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //

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182	D-WP(C)/31819/2025 WP(C)/22506/2025	ARAT SWAIN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
183	D-WP(C)/32106/2025 WP(C)/22507/2025	DIBYA CHANDRA DEHURY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
184	D-WP(C)/32108/2025 WP(C)/22508/2025	SIMANCHAL KANHAR VS SECRETARY TO GOVERNMENT, SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR	MANAS PATI VS	// 0 //
185	D-WP(C)/31848/2025 WP(C)/22509/2025	DEBENDRA NAIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
186	D-WP(C)/31525/2025 WP(C)/22510/2025	SURJIT MOHANTY VS CENTRAL BOARD OF SECONDARY EDUCATION (CBSE),DELHI	SAMEER KUMAR DAS VS	// 0 //
187	D-WP(C)/31851/2025 WP(C)/22511/2025	SHISHIRA KUMAR SWAIN VS VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	BIJAYA KUMAR PARIDA 2 VS	// 0 //
188	D-WP(C)/32083/2025 WP(C)/22512/2025	REWATI RAMAN NEUPANE VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
189	D-WP(C)/32006/2025 WP(C)/22513/2025	BAIJAYANTI MOHANTY VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //
190	D-WP(C)/32093/2025 WP(C)/22514/2025	GOBINDA CHANDRA PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
191	D-WP(C)/32094/2025 WP(C)/22515/2025	MAA SIDDHA CHANDI SELF HELP GROUP, PATAPUR, VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
192	D-WP(C)/32062/2025 WP(C)/22516/2025	SAROJ KANTA MALLICK VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
193	D-WP(C)/26628/2025	SUDHANSU SEKHAR MISHRA	AKSHAYA KUMAR PANDEY	//

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	WP(C)/22517/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/32189/2025 WP(C)/22518/2025	M/S KRISHNA ENGINEERING, CUTTACK VS AUTHORIZES OFFICER BANK OF MAHARASTRA, BBSR	KARUNAKAR GAYA VS	// 0 //
195	D-WP(C)/32274/2025 WP(C)/22519/2025	SUDAM CHANDRA KISKU VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
196	D-WP(C)/32190/2025 WP(C)/22520/2025	BASUA BHOI @ BASU DAS VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
197	D-WP(C)/32191/2025 WP(C)/22521/2025	DINABANDHU PARIDA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
198	D-WP(C)/30966/2025 WP(C)/22522/2025	P.HARISHANKAR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
199	D-WP(C)/32098/2025 WP(C)/22523/2025	GAGAN BISWAL VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
200	D-WP(C)/32192/2025 WP(C)/22524/2025	NIASI DAS @ BHOI VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
201	D-WP(C)/32193/2025 WP(C)/22525/2025	SATHIA DAS @ BHOI VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
202	D-WP(C)/32175/2025 WP(C)/22526/2025	SARAT CHANDRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
203	D-WP(C)/32248/2025 WP(C)/22527/2025	AMULYA SAHU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
204	D-WP(C)/32172/2025 WP(C)/22528/2025	PRAFULLA KUANR VS	DURGESH NARAYAN RATH VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/32320/2025 WP(C)/22529/2025	STATE OF ODISHA RASMITA PANDA VS	PRAKASH CHANDRA DASH VS	// // 0
206	D-WP(C)/32152/2025 WP(C)/22530/2025	STATE OF ODISHA SARAT KUMAR BEHERA VS	SANJIB MOHANTY VS	// // 0
207	D-WP(C)/32128/2025 WP(C)/22531/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MARKANDESWAR PANDA VS	TIKERAM MEHER VS	// // 0
208	D-WP(C)/32136/2025 WP(C)/22532/2025	STATE OF ORISSA BISWANATH MISHRA VS	LAXMAN PRADHAN VS	// // 0
209	D-WP(C)/32121/2025 WP(C)/22533/2025	STATE OF ODISHA SUDHAKAR SETHI VS	PRANAB RANJAN CHHATOI VS	// // 0
210	D-WP(C)/32221/2025 WP(C)/22534/2025	STATE OF ODISHA CHITRAKALA NIAL VS	DHANANJAYA MUND VS	// // 0
211	D-WP(C)/32150/2025 WP(C)/22535/2025	STATE OF ODISHA PADMA CHARAN NAIK VS	SRIKANTA KU. NATH VS	// // 0
212	D-WP(C)/31955/2025 WP(C)/22536/2025	THE STATE OF ODISHA DILLIP KUMAR NAYAK VS	MANORANJAN MISHRA VS	// // 0
213	D-WP(C)/32151/2025 WP(C)/22537/2025	STATE OF ODISHA JAYASHREE JENA VS	SANJIB MOHANTY VS	// // 0
214	D-WP(C)/32224/2025 WP(C)/22538/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR GANGADHAR MALLICK VS	SAILABALA JENA VS	// // 0
215	D-WP(C)/32197/2025 WP(C)/22539/2025	STATE OF ODISHA UTKAL PRADHAN VS	SUBHASREE MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/31593/2025 WP(C)/22540/2025	MD.BAHUDDIN VS STATE OF ORISSA	BIRENDRA KUMAR MAHAPATRA VS	// 0 //
217	D-WP(C)/32154/2025 WP(C)/22541/2025	BIJAYA @ ANANDA SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
218	D-WP(C)/32155/2025 WP(C)/22542/2025	BHIMASEN SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
219	D-WP(C)/32066/2025 WP(C)/22543/2025	RABINDRANATH PALEI VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
220	D-WP(C)/32198/2025 WP(C)/22544/2025	SANTOSH PALEI VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
221	D-WP(C)/32156/2025 WP(C)/22545/2025	TUSHAR NAYAK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR	SANJIB MOHANTY VS	// 0 //
222	D-WP(C)/32250/2025 WP(C)/22546/2025	M/S. D.D.BUILDERS LTD., BBSR VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	// 0 //
223	D-WP(C)/32067/2025 WP(C)/22547/2025	BENUDHAR BIDYAPITHA, MANAGING COMMITTEE, MAYURBHANJ VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
224	D-WP(C)/31701/2025 WP(C)/22548/2025	RAMA CHANDRA PANGI VS STATE OF ORISSA	BASANTA KUMAR NANDA VS	// 0 //
225	D-WP(C)/32225/2025 WP(C)/22549/2025	AKSHAYA KUMAR DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
226	D-WP(C)/32226/2025 WP(C)/22550/2025	PURUSOTTAM CHHATRIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
227	D-WP(C)/31714/2025	MOHAN CHARAN NAIK	DEBADATTA MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22551/2025	VS	VS	0
		THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL		//
228	D-WP(C)/32157/2025	NITYANANDA PARDHI	GYANESWAR SATPATHY	//
	WP(C)/22552/2025	VS	VS	0
		COLLECTOR-CUM DISTRICT MAGISTRATE, BHADRAK		//
229	D-WP(C)/32077/2025	PUSPANJALI PASCHIMA KABAT	ANANTA NARAYAN PATTANAYAK	//
	WP(C)/22553/2025	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/32364/2025	ANAM BHOI	SOURENDRA KUMAR KANUNGO	//
	WP(C)/22554/2025	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/32234/2025	PURUSOTTAM CHHATRIA	DHANANJAYA MUND	//
	WP(C)/22555/2025	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/31294/2025	PRAVAT KUMAR GIRI	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/22556/2025	VS	VS	0
		ZONE OFFICER-CUM-L.A. COLLECTOR, SUBARNA REKHA IRRIGATION PROJECT, MAYURBHANJ		//
233	D-WP(C)/32072/2025	PURNA CHANDRA SAHOO	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/22557/2025	VS	VS	0
		GOVT OF INDIA		//
234	D-WP(C)/32242/2025	ABHIRAM CARETAKING AND EXPERT SERVICES, BBSR	RAKESH BEHERA	//
	WP(C)/22558/2025	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/32398/2025	SAPINA BIBI	AMBUJA BANDHU PARIDA	//
	WP(C)/22559/2025	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/31413/2025	M/S. NEELAMMOTORS PVT. LTD., BALASORE	ITISHREE TRIPATHY	//
	WP(C)/22560/2025	VS	VS	0
		JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, CT AND GST, BALASORE		//
237	D-WP(C)/32280/2025	KALPANA SAHOO	SHRADHA DAS	//
	WP(C)/22561/2025	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/32169/2025	GYANENDRA PATRO	NEELAKANTHA PANDA	//
	WP(C)/22562/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/31545/2025 WP(C)/22563/2025	THE COLLECTOR AND DISTRICT MAGISTRATE NABARANGPUR DEBASHIS PUHAN VS TATA POWER NORTH ODISHA DISTRIBUTION LTD	PRASANTA KUMAR SATAPATHY VS	// // 0 //
240	D-WP(C)/32380/2025 WP(C)/22564/2025	NABA KUMAR MAHALIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
241	D-WP(C)/32366/2025 WP(C)/22565/2025	MOHAMMED MUQTAR VS STATE OF ODISHA	MOHAMMAD AKRAM VS	// 0 //
242	D-WP(C)/32153/2025 WP(C)/22566/2025	NAKULA SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
243	D-WP(C)/31716/2025 WP(C)/22567/2025	T.VENKATARAO SUBUDHI VS STATE OF ODISHA	MONALISHA SAHOO VS	// 0 //
244	D-WP(C)/32401/2025 WP(C)/22568/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
245	D-WP(C)/32159/2025 WP(C)/22569/2025	PRABHAT KUMAR SAHOO VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
246	D-WP(C)/31055/2025 WP(C)/22570/2025	ANADI CHARAN BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
247	D-WP(C)/32372/2025 WP(C)/22571/2025	ASHOK KUMAR SAHU VS NATIONAL HIGHWAY AUTHORITY, INDIA	RANJAN KUMAR ROUT VS	// 0 //
248	D-WP(C)/32188/2025 WP(C)/22572/2025	KAMPABHAI VOCATIONAL TRAINING INSTITUTE LIMITED., BBSR VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
249	D-WP(C)/32137/2025 WP(C)/22573/2025	NILADRI PRASAD DAS VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/32170/2025 WP(C)/22574/2025	PRAVASINI GOUDA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
251	D-WP(C)/32438/2025 WP(C)/22575/2025	BIBHU RANJAN NAIK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
252	D-WP(C)/31348/2025 WP(C)/22576/2025	MAHESWAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
253	D-WP(C)/32199/2025 WP(C)/22577/2025	RAJESH KUMAR MALLICK @ RAJESH MALLICK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
254	D-WP(C)/32371/2025 WP(C)/22578/2025	BASANTA PATRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
255	D-WP(C)/32386/2025 WP(C)/22579/2025	DILLIP PATTNAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
256	D-WP(C)/32385/2025 WP(C)/22580/2025	TRINATH PRADHAN VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
257	D-WP(C)/32081/2025 WP(C)/22581/2025	PARTHA SARATHI KAR VS STATE OF ORISSA	NETRANANDA BISWAL VS	// 0 //
258	D-WP(C)/31974/2025 WP(C)/22582/2025	KANAKA GOUDA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
259	D-WP(C)/32200/2025 WP(C)/22583/2025	SRIDHAR BEHERA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
260	D-WP(C)/32166/2025 WP(C)/22584/2025	RANJAN KUMAR MAHALA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
261	D-WP(C)/32143/2025	ABRAR KHAN	KARTIK CHANDRA TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22585/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/32176/2025 WP(C)/22586/2025	MOTIRAM @ PATI PANGI VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
263	D-WP(C)/30448/2025 WP(C)/22587/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
264	D-WP(C)/32173/2025 WP(C)/22588/2025	DEBASMITA DORA VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
265	D-WP(C)/31985/2025 WP(C)/22589/2025	JHUNA SWAIN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
266	D-WP(C)/32368/2025 WP(C)/22590/2025	PRAVASH KUMAR PARIDA VS STATE OF ODISHA	RINTU NAYAK VS	// 0 //
267	D-WP(C)/31589/2025 WP(C)/22591/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //
268	D-WP(C)/32215/2025 WP(C)/22592/2025	CONCORD INFRA PROJECTS PVT. LTD., BBSR VS STATE OF ODISHA	KESHAB CHANDRA KAR VS	// 0 //
269	D-WP(C)/32002/2025 WP(C)/22593/2025	LAXMI PRADHAN VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,,BBSR	SANJIB MOHANTY VS	// 0 //
270	D-WP(C)/31540/2025 WP(C)/22594/2025	MINAKETAN SAMAL VS TATA POWER NORTH ODISHA DISTRIBUTION LTD, BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
271	D-WP(C)/32138/2025 WP(C)/22595/2025	DEBASIS MOHAPATRA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
272	D-WP(C)/32144/2025 WP(C)/22596/2025	RENUBALA BISWAL VS	KAPILA CHARAN NAYAK VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/31685/2025 WP(C)/22597/2025	STATE OF ODISHA CHAKRADHAR MANTRI VS	SANJIB MOHANTY VS	// // 0
274	D-WP(C)/31855/2025 WP(C)/22598/2025	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KALPANA SATAPATHY @ KALPANA KUMARI SATAPATHY VS	SIDHARTHA DAS VS	// // 0
275	D-WP(C)/32313/2025 WP(C)/22599/2025	STATE OF ORISSA JAGABANDHU DASH VS	ARJUNA CHARANA BEHERA VS	// // 0
276	D-WP(C)/32103/2025 WP(C)/22600/2025	STATE OF ODISHA DILLIP KUMAR HOTA VS	GYANENDRA KUMAR TRIPATHY VS	// // 0
277	D-WP(C)/31770/2025 WP(C)/22601/2025	STATE OF ODISHA JYOTIBALA RATH VS	BIGHNARAJ RATH VS	// // 0
278	D-WP(C)/31991/2025 WP(C)/22602/2025	STATE OF ODISHA SURESH CHANDRA NANDA VS	AGASTI KANUNGO VS	// // 0
279	D-WP(C)/32382/2025 WP(C)/22603/2025	UNION OF INDIA HARAMOHAN DASH VS	SAMIR KUMAR MISHRA VS	// // 0
280	D-WP(C)/31639/2025 WP(C)/22604/2025	STATE OF ODISHA SWARNALATA ACHARYA VS	LAKSHMAN MISHRA VS	// // 0
281	D-WP(C)/32171/2025 WP(C)/22605/2025	STATE OF ODISHA BINU PRADHAN VS	SANJIB MOHANTY VS	// // 0
282	D-WP(C)/32178/2025 WP(C)/22606/2025	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR AMULYA KUMAR DASH VS	BIJAYA KUMAR PARIDA 2 VS	// // 0
283	D-WP(C)/32042/2025 WP(C)/22607/2025	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	SUDHEER KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/32402/2025 WP(C)/22608/2025	BISWANATH BARAL VS UTKAL UNIVERSITY, BBSR	SUJATA JENA VS	// 0 //
285	D-WP(C)/32161/2025 WP(C)/22609/2025	SECY, BARAGADA SERVICE CO-OPERATIVE SOCIETY, BARAGADA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
286	D-WP(C)/31703/2025 WP(C)/22610/2025	BINAPANI DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
287	D-WP(C)/32184/2025 WP(C)/22611/2025	RAMESH CHANDRA PANDA VS STATE OF ORISSA	PRAMOD KUMAR ROUT VS	// 0 //
288	D-WP(C)/32126/2025 WP(C)/22612/2025	SUSHIL KUMAR SATPATHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
289	D-WP(C)/32195/2025 WP(C)/22613/2025	KANTHA PALEI VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
290	D-WP(C)/32107/2025 WP(C)/22614/2025	SRIKANTA SAMAL VS PRINCIPAL SECRETARY, H AND UD DEPT, BBSR	MONIKA SAMAL VS	// 0 //
291	D-WP(C)/31724/2025 WP(C)/22615/2025	SUMITRA RATH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
292	D-WP(C)/32185/2025 WP(C)/22616/2025	UNION OF INDIA VS SK. KUDRAT ALI	GOPAL KRISHNA NAYAK VS	// 0 //
293	D-WP(C)/32124/2025 WP(C)/22617/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
294	D-WP(C)/32252/2025 WP(C)/22618/2025	RAMESH KUMAR KEJRIWAL VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	// 0 //
295	D-WP(C)/32208/2025	PRIYATAMA NAYAK	GEETA RANI MALLICK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22619/2025	VS	VS	()
296	D-WP(C)/32217/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK		//
	WP(C)/22620/2025	SUNDAR KATA	DHANANJAYA MUND	//
		VS	VS	()
297	D-WP(C)/32319/2025	STATE OF ODISHA		//
	WP(C)/22621/2025	RINA SAHU	ARJUNA CHARANA BEHERA	//
		VS	VS	()
298	D-WP(C)/32286/2025	STATE OF ODISHA		//
	WP(C)/22622/2025	RASANANDA SAHOO	LAXMIKANTA MOHANTY	//
		VS	VS	()
299	D-WP(C)/31780/2025	STATE OF ODISHA		//
	WP(C)/22623/2025	LOKNATH SWAIN	ALOK KUMAR MOHAPATRA	//
		VS	VS	()
300	D-WP(C)/31909/2025	STATE OF ODISHA		//
	WP(C)/22624/2025	PRITISH KHAMARI	SOUMYA RANJAN DAS	//
		VS	VS	()
301	D-WP(C)/32318/2025	SHIBANI @ PURNIMA PANDA @ KHAMARI		//
	WP(C)/22625/2025	BIKASH CHANDRA BHUYAN	AKSHAYA KUMAR JENA	//
		VS	VS	()
302	D-WP(C)/32179/2025	STATE OF ODISHA		//
	WP(C)/22626/2025	JAGANNATH SHAW	ARIJEET MISHRA	//
		VS	VS	()
303	D-WP(C)/32282/2025	ODISHA GRAMYA BANK, KHURDA		//
	WP(C)/22627/2025	SUDHI RANJAN PANDA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	()
304	D-ABLAPL/24331/2025	STATE OF ODISHA		//
	ABLAPL/9536/2025	MANOJ KUMAR BEHERA	RADHARAMAN DAS NAYAK	PURIGHAT /249 /2025
		VS	VS	()
305	D-ABLAPL/24335/2025	STATE OF ODISHA		//
	ABLAPL/9537/2025	ITISHREE DAS	JAYADEBA BEHERA	CHANDABALI /155 /2025
		VS	VS	()
306	D-ABLAPL/24375/2025	STATE OF ODISHA		//
	ABLAPL/9538/2025	SALMAN KHAN	SUKANTA KUMAR NAYAK	BHADRAK RURAL /415 /2025
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/21594/2025 ABLAPL/9539/2025	STATE OF ODISHA HARISANKAR BARIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// SAHADEV KHUNTA /227 /2025 ()
308	D-ABLAPL/24342/2025 ABLAPL/9540/2025	JAYA PATTANAIAK VS STATE OF ODISHA	PRUTHVIRAJ SETHI VS	// GOLANTHARA (BERHAMPUR) /305 /202 ()
309	D-ABLAPL/24411/2025 ABLAPL/9541/2025	STATE OF ODISHA SK. SIRAJUDDIN VS	SANDEEP RAJ PANDA VS	// GHATAGAON /121 /2023 ()
310	D-ABLAPL/24412/2025 ABLAPL/9542/2025	STATE OF ODISHA RANJIT @ RANA JIT PRADHAN VS	BIRAJA PRASAD NANDA VS	// KANIHA /268 /2025 ()
311	D-ABLAPL/24315/2025 ABLAPL/9543/2025	STATE OF ODISHA KURSHNA CHANDRA JENA @ KRUSHNA CHANDRA JENA VS	NARENDRA KUMAR LENKA VS	// KUAKHIA /144 /2025 ()
312	D-ABLAPL/24413/2025 ABLAPL/9544/2025	STATE OF ODISHA MD. NESARUDDIN VS	SARADA PRASAD DASH VS	// SORO /261 /2021 ()
313	D-ABLAPL/24329/2025 ABLAPL/9545/2025	STATE OF ODISHA SARWAN RAI @ SARBAN RAY VS	SK. ZAFARULLA VS	// BRAJARAJNAGAR /174 /2025 ()
314	D-ABLAPL/23852/2025 ABLAPL/9546/2025	STATE OF ODISHA BIBHUTI BHUSAN NAYAK VS	PRAKASH KUMAR MISHRA VS	// BANARAPAL /355 /2025 ()
315	D-ABLAPL/24330/2025 ABLAPL/9547/2025	STATE OF ODISHA RAJAN THANAPATI VS	SIDHANT KUMAR JENA VS	// BOLANGIR SADAR /187 /2025 ()
316	D-ABLAPL/24346/2025 ABLAPL/9548/2025	STATE OF ODISHA CH. BIKI KUMAR PATRO @ CH. VICKY PATRA @ BIKI VS	JYOTIRMAYA SAHOO VS	// NIMAKHANDI /213 /2025 ()
317	D-ABLAPL/24426/2025 ABLAPL/9549/2025	STATE OF ODISHA PARSURAM SEHUL @ PARSU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// BADMAL /180 /2025 () //

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318	D-ABLAPL/24359/2025 ABLAPL/9550/2025	MANOJ MEHER VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BELPARA /187 /2025 () //
319	D-ABLAPL/23881/2025 ABLAPL/9551/2025	DEVANANDA PATRA VS STATE OF ODISHA	BIKRAM RATH VS	RAJKANIKA /373 /2025 () //
320	D-ABLAPL/24364/2025 ABLAPL/9552/2025	TUBULA @ NAGEN KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /597 /2025 () //
321	D-ABLAPL/24238/2025 ABLAPL/9553/2025	NIRANJAN BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /220 /2025 () //
322	D-ABLAPL/24429/2025 ABLAPL/9554/2025	JITENDRA MAHAKUD VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /114 /2025 () //
323	D-ABLAPL/23646/2025 ABLAPL/9555/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// () //
324	D-ABLAPL/24263/2025 ABLAPL/9556/2025	JHANSEE @ JHANSI MISHRA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	INFOCITY PS /337 /2025 () //
325	D-ABLAPL/23683/2025 ABLAPL/9557/2025	HRUSTA SABIR TAKRI @ BAHADUR VS STATE OF ODISHA	RAGHUNATH BISWAL VS	SUNABEDA /32 /2025 () //
326	D-ABLAPL/24349/2025 ABLAPL/9558/2025	BABUL MAHAPATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /418 /2025 () //
327	D-ABLAPL/24195/2025 ABLAPL/9559/2025	BASANTI MALLIK @ MALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	SORO /567 /2025 () //
328	D-ABLAPL/24419/2025 ABLAPL/9560/2025	PYARELAL KEWAT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /173 /2025 () //
329	D-ABLAPL/24421/2025	RABINDRA SAMAL	PANCHANAN PANIGRAHI	BHUBAN /353 /2025

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	ABLAPL/9561/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24063/2025 ABLAPL/9562/2025	SANJIB KUMAR MOHANTY @ NILU VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/000087/2006
331	D-ABLAPL/24441/2025 ABLAPL/9563/2025	JULA @ KAPILESWAR @ KAPILENDRA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	NIALI /71 /2023 () //
332	D-ABLAPL/24440/2025 ABLAPL/9564/2025	PADIA @ PADMA CHARAN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	JARAPADA /304 /2025 () //
333	D-ABLAPL/24345/2025 ABLAPL/9565/2025	ASHOK KUMAR SAMAL VS STATE OF ODISHA	SANJIB MOHANTY VS	NAYAPALLI P.S. /405 /2025 () //
334	D-ABLAPL/24445/2025 ABLAPL/9566/2025	ZIAUS SAJEDEEN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	NISCHINTAKOILI /30 /2025 () //
335	D-ABLAPL/24403/2025 ABLAPL/9567/2025	SUNA @ MUNA KANDAKEL VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /350 /2025 () //
336	D-ABLAPL/24167/2025 ABLAPL/9568/2025	SRIDHAR BISWAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	REMUNA /168 /2024 () //
337	D-ABLAPL/24278/2025 ABLAPL/9569/2025	BASANTI LENKA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SIMULIA /146 /2025 () //
338	D-ABLAPL/24430/2025 ABLAPL/9570/2025	SUKANT KUMAR SINGH VS STATE OF ODISHA(VIG.)	RATIKANTA MOHAPATRA VS	BHUBANESWAR VIGILANCE /15 /2025 () //
339	D-ABLAPL/24461/2025 ABLAPL/9571/2025	SHANTANU KUMAR KAR VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BHANJPUR /224 /2025 () //
340	D-ABLAPL/24524/2025 ABLAPL/9572/2025	AYAS KHAN VS	SK. ZAFARULLA VS	BADACHANA /230 /2025 ()

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341	D-ABLAPL/24448/2025 ABLAPL/9573/2025	STATE OF ODISHA RAJENDRA NAYAK @ RAJU NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// JAJPUR ROAD /458 /2025 () //
342	D-ABLAPL/24534/2025 ABLAPL/9574/2025	STATE OF ODISHA ASISH KUMAR NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	// NIMAKHANDI /237 /2025 () //
343	D-ABLAPL/24332/2025 ABLAPL/9575/2025	STATE OF ODISHA RISHAB PRASAD VS STATE OF ODISHA	PRATIK NAYAK VS	// TANGI /202 /2025 () //
344	D-ABLAPL/24522/2025 ABLAPL/9576/2025	STATE OF ODISHA MD. SAMEER ANSARI @ SAMIR VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /335 /2025 () //
345	D-ABLAPL/24530/2025 ABLAPL/9577/2025	STATE OF ODISHA MADHUSMITA SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	// KARANJIA /216 /2025 () //
346	D-ABLAPL/24537/2025 ABLAPL/9578/2025	STATE OF ODISHA MIR IDRISH @ IDIRISH VS STATE OF ODISHA	BHARAT JALLI VS	// SATYABADI /258 /2025 () //
347	D-ABLAPL/24197/2025 ABLAPL/9579/2025	STATE OF ODISHA JAYADEV MALLICK VS STATE OF ODISHA	PADMANAVA JENA VS	// / /0 () //
348	D-ABLAPL/24521/2025 ABLAPL/9580/2025	STATE OF ODISHA MANGARAJ KHILLA @ KHILLO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// MACHHKUND /75 /2024 () //
349	D-ABLAPL/24523/2025 ABLAPL/9581/2025	STATE OF ODISHA PRASANTA JAGADALA @ PRASHANTA JAGADALA VS STATE OF ODISHA	SK. ZAFARULLA VS	// BAUNISUNI /18 /2025 () //
350	D-ABLAPL/19593/2025 ABLAPL/9582/2025	STATE OF ODISHA PRIYADARSHINI SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// BALASORE SADAR /176 /2025 () //
351	D-ABLAPL/23987/2025 ABLAPL/9583/2025	STATE OF ODISHA MILU LENKA @ SUDHANSU LENKA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// BARANGA /344 /2025 () //

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352	D-ABLAPL/24492/2025 ABLAPL/9584/2025	SIPUN NAIK @ SIPUN KUMAR NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	TALCHER TOWN /618 /2025 () //
353	D-ABLAPL/24493/2025 ABLAPL/9585/2025	KALANDI BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000125/2025
354	D-ABLAPL/22586/2025 ABLAPL/9586/2025	KARTIKA BARIK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	RAJNAGAR /234 /2025 () //
355	D-ABLAPL/24515/2025 ABLAPL/9587/2025	CHHABI @ CHHABINDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIJEPUR /163 /2025 () //
356	D-ABLAPL/24435/2025 ABLAPL/9588/2025	ABINASH DAS VS STATE OF ODISHA	ABHAS MOHANTY VS	SAHADEV KHUNTA /258 /2025 () //
357	D-ABLAPL/24463/2025 ABLAPL/9589/2025	SK. SAHAJAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHILA P.S.(BBSR) /165 /2025 () //
358	D-ABLAPL/24478/2025 ABLAPL/9590/2025	KAPILA @ TAPAN KUMAR MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /369 /2025 () //
359	D-ABLAPL/24465/2025 ABLAPL/9591/2025	RAJA @ SEIKH AJMIR ALLI @ SAYAD AZMER ALLI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /18 /2015 () //
360	D-ABLAPL/24516/2025 ABLAPL/9592/2025	MANA @ DAYANANDA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIJEPUR /163 /2025 () //
361	D-ABLAPL/24434/2025 ABLAPL/9593/2025	GOURANGA CHARAN DHAL @ PAPU DHAL VS STATE OF ODISHA (CYBER CRIME AND E.O.)	ANITA SAHOO VS	CYBER CRIME AND E.O, BALASORE /38 () //
362	D-ABLAPL/24246/2025 ABLAPL/9594/2025	KRUSHNA CHANDRA PANDEY VS STATE OF ODISHA	ARIJEET MISHRA VS	GAISILET /112 /2024 () //
363	D-ABLAPL/24535/2025	PRADEEP KUMAR SAHOO	SUBASH CHANDRA BEHERA	RAIRAKHOL /145 /2025

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	ABLAPL/9595/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/24447/2025 ABLAPL/9596/2025	FATIMA BIBI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KENDRAPARA /36 /2025 () //
365	D-ABLAPL/24633/2025 ABLAPL/9597/2025	RASHMI RANJAN DAS VS STATE OF ODISHA	AMIT KUMAR SAHU VS	SUNABEDA /110 /2025 () //
366	D-ABLAPL/24570/2025 ABLAPL/9598/2025	SERKHAN SAHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TIHIDI /272 /2025 () //
367	D-ABLAPL/24420/2025 ABLAPL/9599/2025	ANU @ SAROJINI NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	KEONJHAR TOWN /462 /2025 () //
368	D-ADMLA/32050/2025 ADMLA/1/2025	ALPHARD MARITIME LTD. VS OCEAN JADE (IMO- 9660750)	ANURAG PATI VS	// () //